

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GREEN INDUSTRIAL IMPEX PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	GREEN INDUSTRIAL IMPEX PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10 th August, 1989
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies- Chandigarh
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U27320PB1989PTC009616
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	HOUSE NO. – 2871/1, GURDEV NAGAR, LUDHIANA, PUNJAB-141001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 TH FEBRUARY, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. PARMINDER SINGH BATHLA, SCO-6, 3RD FLOOR, FEROZE GANDHI MARKET, LUDHIANA-141001 EMAIL:- bathla7@gmail.com (M) +91 9814117434 / +91 9216502700 IBBI REGISTRATION NO: IBBI/IPA-002/IPN00217/2017-18/10669
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 TH MARCH, 2022

Notice is hereby given that the Green Industrial Impex Private Limited has commenced voluntary liquidation on 10th February, 2022.

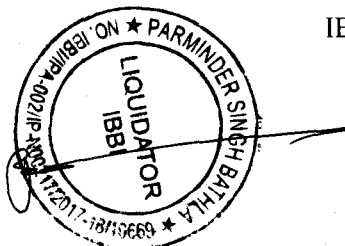
The stakeholders of Green Industrial Impex Private Limited are hereby called upon to submit a proof of their claims, on or before 12th March 2022, to the liquidator at the address mentioned at Sr. No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 10th February, 2022
Place: Ludhiana

CS Parminder Singh Bathla
Liquidator
IBBI Registration No: IBBI/IPA-002/IPN00217/2017-18/10669



PUBLIC NOTICE

Whereas our client, M/s. Muthoot Finance Ltd. (GSTIN 32AABCT0343B1Z7), Registered Office: 2nd Banerji Road, Kochi-682018, Kerala, India, CIN: L65910KL1997PLC011300, Ph.: +91 484-2396478, 8506, mails@muthootgroup.com, www.muthootfinance.com is conducting Auction of ornaments (NPA 31.01.2021), pledged in its favour, by the defaulting Borrowers, as detailed hereunder. All those interested

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11, 934, 953, 966, 975, 978, 979, 984, 1005, 1022, 1024, 1027, 1106, 1108, 1109, 1148, 1173, 1226, 1249, 1274, 1275, 1282, 1284, 1288, 1295, 1302, 1304, 1305, 1307, 1309, RGL-76, 83, 86, 87, 94, 96, 97, 112, 114, 120, 123, 125, 129, 138, 153, 154, 158, 162, 181, 182, 190, 197, 198, 202

1.02.2022, Auction Centre: Ground Floor, Opp. ICICI Bank, Court Road, Near SBI Bank,

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1022, Auction Centre: First Floor, Ward No. 5, Main Gurudwara Road, Opp. OBC Bank, Paonta

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VARDHMAN HOLDINGS LIMITED

Chandigarh Road, Ludhiana.

NOTICE

The Equity Share Certificates of Vardhman Holdings Limited, Chandigarh Road, Ludhiana, as per the details given below, have been reported lost by the below mentioned shareholders and have applied for issue of duplicate share certificates. Anyone having objection to the same may apply to the Company within 15 days of this notice otherwise, the Company shall proceed to issue duplicate share certificates:

FOLIO NOS.	NAME	CERTIFICATE NOS.	DISTINCTIVE NOS.	NO. OF SHARES
2503	Shanti Prasad Vaish Jai Bhagwan Goyal	2503	63991-64046	56
6563	Parveen Jain	192747 192748	1287005-1287044 1287045-1287124	40 80

SCHEDULE I
FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
GREEN INDUSTRIAL IMPEX PRIVATE LIMITED

1. Name of Corporate Person	Green Industrial Impex Private Limited
2. Date of Incorporation of Corporate Person	10th August, 1989
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies- Chandigarh
4. Corporate Identity Number/Limited Liability Identity Number of Corporate Person	U27320PB1989PTC009616
5. Address of the Registered Office and Principal Office (If Any) of Corporate Person	House No. 2871/1, Gurdev Nagar, Ludhiana, Punjab-141001
6. Liquidation Commencement Date of Corporate Person	10th February, 2022
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Parminder Singh Bathia, SCO-8, 3rd Floor, Feroze Gandhi Market, Ludhiana-141001 Email:- bathia7@gmail.com (M)+91-9814117434 / +91 9216502700 IBBI Registration No: lbbi/ lpa-002/ipn00217/2017-18/10669
8. Last Date for Submission of Claims	12th March, 2022

Notice is hereby given that the Green Industrial Impex Private Limited has commenced voluntary liquidation on 10th February, 2022.

The stakeholders of Green Industrial Impex Private Limited are hereby called upon to submit a proof of their claims, on or before 12th March 2022, to the liquidator at the address mentioned at Sr. No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CS Parminder Singh Bathia
Liquidator

Date : 10th February, 2022
Place: Ludhiana

IBBI Registration No:
IBBI/PA-002/IPN00217/2017-18/10669

RBORUNDUM UNIVERSAL LIMITED

CIN: L29224TN1954PLC000318

Registered Office: 'Parry House', No.43, Moore Street, Chennai - 600 001

Tel: +91-44-30006161 Fax: +91-44-30006149;

restorservices@cumi.murugappa.com Website: www.cumi-murugappa.com

CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE
YEAR AND NINE MONTHS ENDED DECEMBER 31, 2021

(Rs. in Lakhs)

Particulars	Quarter ended 31.12.2021	Nine months ended 31.12.2021	Quarter ended 31.12.2020
	Unaudited		
Operations	89924	245546	73357
Profit before share of profit of equity accounted for item, non-controlling interests and income tax	13718	36959	10943
Profit after share of profit of equity accounted for item, non-controlling interests and income tax	10155	27631	8765
Income for the period after non-controlling interests for the period (after tax) and Other Comprehensive	9172	29189	11305
Revaluation surplus	1898	1898	1895
	211014		
Face value of Re. 1/-each) - not annualised	(as of 31st March 2021)		
	5.35	14.57	4.63
	5.34	14.54	4.62

The detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of

TATA CAPITAL HOUSING FINANCE LIMITED

Registered Office : 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai 400013
Contact No. (022) 66069383 (CIN NO. U67190MH2008PLC187552)

DEMAND
NOTICE

Under Section 13 (2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 ("Rules").

Whereas the undersigned being the Authorised Officer of Tata Capital Housing Finance Limited (TCHFL) under the Act and in exercise of powers conferred under Section 13 (2) read with Rule 3 of the Rules already issued detailed Demand Notices dated below under Section 13(2) of the Act, calling upon the Borrower(s)/Co-Borrower(s)/Guarantor(s) (all singularly or together referred to "Obligors")/Legal Heir(s)/Legal Representative(s) listed hereunder, to pay the amounts mentioned in the respective Demand Notice/s, within 60 days from the date of the respective Notice/s, as per details given below. Copies of the said Notices are served by Registered Post A.D. and are available with the undersigned, and the said Obligor(s)/Legal Heir(s)/Legal Representative(s), may, if they so desire, collect the respective copy from the undersigned on any working day during normal office hours. In connection with the above, Notice is hereby given, once again, to the said Obligor(s) /Legal Heir(s)/Legal



INSTITUTE OF INSOLVENCY PROFESSIONALS

A wholly owned subsidiary of ICSI and registered with IBBI
(Formerly known as ICSI Insolvency Professionals Agency)

FORM B

AUTHORISATION FOR ASSIGNMENT

(Under bye-law 12A of the Agency's Bye-laws)

No: AA2/10669/01/290722/201411

Date: 29/07/2021

This authorisation for assignment is issued to **Mr. Parminder Singh Bathla**, who is enrolled as a professional member of the **ICSI Institute of Insolvency Professionals** with professional membership no. **IBBI/IPA-002/IP-N00217/2017-18/10669** and registered with the Insolvency and Bankruptcy Board of India as an insolvency professional with registration no. **IBBI/IPA-002/IP-N00217/2017-18/10669** under the Insolvency and Bankruptcy Code, 2016.

This authorisation is valid from **29/07/2021** to **29/07/2022**

For and on behalf of **ICSI Institute of Insolvency Professionals**

Dr. Binoy J. Kattadiyil

Managing Director

Place : **New Delhi**

Date : **29/07/2021**